COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 138 OF 2017

Dated: 24th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ritin Rai

Mr. Jai Mohan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya for R-2

Mr. S. Vallinayagam Ms. Janmali for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **26.11.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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